

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2011**

**Dated: 19<sup>th</sup> March, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member  
Hon'ble Mr. V. J. Talwar Technical Member**

**M.P. Power Generating Co. Ltd. .... Appellant (s)**

**Versus**

**M.P. Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Shikha Ohri  
Ms. Surbhi Sharma for MERC**

**ORDER**

**On the prayer of learned advocates for the parties,  
hearing is adjourned to 29<sup>th</sup> March, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

ss/rkt